COURT NO. 1

HONOURABLE THE CHIEF JUSTICE

THE HONOURABLE SRI JUSTICE CHALLA GUNARANJAN

To be Heard on Tuesday The 24th day of November 2026(AT 10:30 AM - PROCEEDINGS THROUGH HYBRID MODE)

(FRESH MOTION HEARING)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
FOR ADMISSION (FRESH MATTER)					
1	WP/34238/2026 IA 1/2026 Stay Petition	KODI ARJUNUDU Vs THE STATE OF ANDHRA PRADESH	A V S LAXMI	GP FOR SERVICES III	VISAKHAPATNAM
OLD AND SPECIALLY IDENTIFIED CASES					
2	WP/11237/2010 IA 1/2010(WVMP 2730/2010) Vacate Stay Petition IA 1/2021 Leave Petition	M. SREERAMULU REDDY Vs GOVERNMENT OF ANDHRA PRADESH	N BHARAT BABU	GP FOR REVENUE A K KISHORE REDDY ARUNA YALAGIRI	CHITTOOR
3.1 along with 3					
3	WP/21324/2013 IA 3/2013(WPMP 32873/2013) Extension Petition IA 1/2026 Amendment Petition	M/S. PENNA CEMENT INDUSTRIES LTD. Vs THE PRINCIPAL SECRETARY	MANNAM SRIDHAR	GP FOR TRANSPORT	ANANTAPUR
3.1	WP/18189/2014	M/S. AMBUJA CEMENTS LIMITED Vs PRL SECY TRANSPORT DEPT HYDERABAD & 2 OTHERS	MANNAM SRIDHAR	GP FOR TRANSPORT	ANANTAPUR
4	WA/1131/2018 (WP/15495/2010) IA 1/2018 Suspension Petition IA 2/2018 Condone Delay Petition IA 3/2018 Dispense with Petition	SIMHADRI SATYANARAYANA Vs THE ZILLA PRAJA PARISHAD	A SREEDHAR	Yarraguntla.Koteswara Rao Standing Counsel For Zilla Praja Parishads Mandal Praja Parishads and Gra GP FOR REVENUE	WEST GODAVARI
5	WA/1185/2018 (WP/30560/2017) IA 1/2018 Condone Delay Petition IA 2/2018 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs VIJAYA H.ARSHA PARA-MEDICAL EDUCATION	GP FOR MEDICAL HEALTH FW(AP) ADDL ADVOCATE GENERAL	VENKATA REDDY CHITTEM	GUNTUR
6	WA/1188/2018 (WP/29650/2017) IA 1/2018 Condone Delay Petition IA 2/2018 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs VEDA PRAKASH PARA-MEDICAL COLLEGE	GP FOR MEDICAL HEALTH FW(AP) ADDL ADVOCATE GENERAL	VENKATA REDDY CHITTEM	GUNTUR
7	WA/1189/2018 (WP/31240/2017) IA 1/2018 Condone Delay Petition IA 2/2018 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs VIJAY KRISHNA MPHA (M) TRAINING INSTITUTE	GP FOR MEDICAL HEALTH FW(AP) ADDL ADVOCATE GENERAL	ARJAMPUDI RAMA KOTESWARA RAO	WEST GODAVARI
8	WA/1198/2018 (WP/33765/2017) IA 1/2018 Condone Delay Petition IA 2/2018 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs M/S. SRI. BALAJI PARAMEDICAL SCIENCES	GP FOR MEDICAL HEALTH FW(AP) ADDL ADVOCATE GENERAL	PILLIX LAW FIRM	CHITTOOR

9	WA/1219/2018 (WP/30973/2017) IA 1/2018 Condone Delay Petition IA 2/2018 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs M/S. MOTHER INSTITUTE OF MEDICAL TECHNOLOGY	GP FOR MEDICAL HEALTH FW(AP) ADDL ADVOCATE GENERAL	PILLIX LAW FIRM	KRISHNA
10	WA/1220/2018 (WP/32979/2017) IA 1/2018 Condone Delay Petition IA 2/2018 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs JERUSHALUM PARAMEDICAL TRAINING. INSTITUTE	GP FOR MEDICAL HEALTH FW(AP) ADDL ADVOCATE GENERAL	PILLIX LAW FIRM	EAST GODAVARI
11	WA/1236/2018 (WP/30747/2017) IA 1/2018 Condone Delay Petition IA 2/2018 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs M/S. SATYA INSTITUTE OF PARAMEDICAL TECHNOLOGY	GP FOR MEDICAL HEALTH FW(AP) ADDL ADVOCATE GENERAL	PILLIX LAW FIRM	KRISHNA
12	WA/1250/2018 (WP/30958/2017) IA 1/2018 Suspension Petition IA 2/2018 Condone Delay Petition	THE STATE OF ANDHRA PRADESH Vs M/S. SRI CHAITANAYA MEDICAL AND SCIENCE	GP FOR MEDICAL HEALTH FW(AP) ADDL ADVOCATE GENERAL	PILLIX LAW FIRM	KRISHNA
13	WA/83/2020 (WP/2052/2019) IA 1/2020 Direction Petition IA 2/2020 Suspension Petition IA 3/2020 Additional Material Petition	KOTHAPAILI BALARAMA MURTHY Vs THE STATE OF ANDHRA PRADESH	RAGHAVAN K THALAPAKA	GP FOR HOME DASARI S V V S V PRASAD	WEST GODAVARI
14	WA/117/2020 (WP/7595/2019) IA 4/2020 Suspension Petition	MANNEPALLI SESHARATNAM Vs DUPPALAPUDI SATYANARAYANA	O M R LAW FIRM	V S R ANJANEYALU GP FOR HOME	EAST GODAVARI
15	WA/696/2021 (WP/10482/2019) IA 3/2021 Suspension Petition	G.M.SAYEED Vs M/S. SONI RAJ A/C THEATRE	SIVA SANKARA RAO BORRA	K RATHANGA PANI REDDY GP FOR HOME GP FOR ENERGY GP FOR ROADS BUILDINGS GP FOR MED HEALTH AND FAMILY WELFARE GP FOR REVENUE	YSR KADAPA
16	WA/637/2022 (WP/353/2022) IA 1/2022 Suspension Petition	N.C.V.RAJU Vs THE STATE OF ANDHRA PRADESH	B SOMASEKHAR	GP FOR FISHERIES GP FOR REVENUE N SUBBA RAO	VISAKHAPATNAM

ADMISSION

17	WP/615/2019 IA 1/2019 Direction Petition IA 1/2025 Condone Delay Petition IA 2/2025 Leave Petition IA 3/2025 Leave Petition IA 1/2026 Leave Petition	K VIJAY SATISH Vs A P LEGISLATIVE ASSEMBLY	TATA SINGAIAH GOUD	GINJUPALLI SUBBA RAO GP FOR SERVICES I KAVITHA GOTTIPATI	GUNTUR
18	WP/14255/2019 IA 1/2019 Condone Delay in Rep IA 2/2019 Dispense with Petition IA 3/2019 Implead Petition	MUMMADI V. SATYANARAYANA Vs KAMMA SEETHA RAMAIAH	G SAI NARAYANA RAO	K J V N PUNDAREEKAKSHUDU KAMBHAMPATI RAMESH BABU	WEST GODAVARI

19	WA/735/2025 (WP/18088/2014) IA 2/2025 Stay Petition IA 1/2026 Permission Petition IA 2/2026 Permission Petition IA 3/2026 Permission Petition	GOVT OF ANDHRA PRADESH Vs M NAGARAJU	GP FOR FORESTS	M VIDYAVATHI	ANANTAPUR
20	WP/12844/2025	SMT. DATLA UDAYA KUMARI Vs THE HIGH COURT OF ANDHRA PRADESH	ANURADHA KOPPARAPU	B VASANTHA LAKSHMI	VISAKHAPATNAM
21	WP/14334/2025 IA 1/2025 Direction Petition	V HARI BHEEMESH Vs THE STATE OF ANDHRA PRADESH	G V SHIVAJI	ADDL ADVOCATE GENERAL	ANANTAPUR

22.1 along with 22

22	WP/22081/2025 IA 1/2025 Direction Petition IA 2/2025 Direction Petition IA 1/2026 Miscellaneous Petition	DHANANJAYA NAIDU KOLLA Vs THE HIGH COURT OF ANDHRA PRADESH	MAKIREDDI VENUGOPALA SWAMY	G VIVEKANAND G VENKATA REDDY P NARAHARI BABU	GUNTUR
22.1	WP/26685/2024 IA 1/2024 Direction Petition IA 2/2024 Vacate Stay Petition	G VENKAT SRI MAITHREYA Vs THE HIGH COURT OF ANDHRA PRADESH	THANDAVA YOGESH	G VIVEKANAND G VENKATA REDDY P NARAHARI BABU	KRISHNA

23.1,23.2 along with 23

23	WP/22905/2025 IA 1/2025 Suspension Petition IA 2/2025 Direction Petition IA 1/2026 Leave Petition	I KARUNA KUMAR Vs THE HIGH COURT OF ANDHRA PRADESH	J SUDHEER	VIVEK CHANDRA SEKHAR S	GUNTUR
23.1	WP/4496/2025 IA 1/2025 Suspension Petition IA 2/2025 Leave Petition IA 1/2026 Leave Petition IA 2/2026 Direction Petition	I KARUNA KUMAR Vs THE HIGH COURT OF JUDICATURE	J SUDHEER	Y N VIVEKANANDA	SPS NELLORE
23.2	WP/35272/2025 IA 1/2025 Dispense with Petition IA 2/2025 Stay Petition IA 1/2026 Leave Petition	DR I KARUNA KUMAR Vs THE REGISTRAR (VIGLANCE CELL)	J SUDHEER	VIVEK CHANDRA SEKHAR S GVNRSSS VARA PRASAD GP FOR SERVICES II	EAST GODAVARI
24	WP/28050/2025 IA 1/2025 Suspension Petition	PATHAN LIYAKATH ALIKHAN Vs THE STATE OF ANDHRA PRADESH	SIVA RAMA KRISHNA KOLLURU	GP MUNCIPAL ADMN AND URBAN DEV AP S PRANATHI	GUNTUR
25	WP/28458/2025 IA 1/2025 Suspension Petition IA 2/2025 Stay Petition IA 1/2026 Leave Petition IA 2/2026 Leave Petition	POLURI SANTOSH KUMAR Vs THE STATE OF ANDHRA PRADESH	JAVVAJI SARATH CHANDRA	ADDL ADVOCATE GENERAL GP FOR SERVICES IV	GUNTUR

26	WA/70/2026 (WP/27934/2016) IA 2/2026 Permission Petition IA 3/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs NUTAKKI PURNA CHANDRA RAO	GP FOR ENDOWMENTS	A CHANDRAIH NAIDU B V S CHALAPATI RAO DAMODARA RAO THUNGANA GP FOR REGISTRATION AND STAMPS	KRISHNA
27	WP(PIL)/79/2026 IA 1/2026 Stay Petition IA 2/2026 Direction Petition IA 3/2026 Direction Petition IA 4/2026 Direction Petition IA 5/2026 Direction Petition	KANIGANTI ANJANEYA PRASAD Vs THE UNION OF INDIA	NIKHIL CHOWDARY GUNTUPALLI	GP FOR GENERAL ADMINISTRATION THANDAVA YOGESH GP FOR LAND ACQUISITION	KRISHNA

28.1 along with 28

28	WA/110/2026 (WP/6278/2023) IA 1/2026 Direction Petition IA 2/2026 Suspension Petition	MR. VARANASI SARATH KUMAR Vs STATE OF ANDHRA PRADESH	SRICHARAN TELAPROLU	GP FOR ENDOWMENTS DEVI SUBHASHINI ANNE V V N NARASIMHAM	GUNTUR
28.1	WA/111/2026 (WP/15869/2022) IA 1/2026 Direction Petition	VARANASI SARATH KUMAR Vs STATE OF ANDHRA PRADESH	SRICHARAN TELAPROLU	GP FOR ENDOWMENTS DEVI SUBHASHINI ANNE SC For Endowments SIREESHA RANI VALLABHANENI SC For MUNICIPALITIES GP FOR HOME V V N NARASIMHAM	GUNTUR
29	WP(PIL)/130/2026 IA 1/2026 Direction Petition	MANGALAGIRI THIRUPATHI RAO Vs THE STATE OF ANDHRA PRADESH	A SYAM SUNDAR REDDY	GP FOR MUNCIPAL ADMN URBAN DEV Yarraguntla.Koteswara Rao Standing Counsel For Zilla Praja Parishads Mandal Praja Parishads and Gra SIREESHA RANI VALLABHANENI SC For MUNICIPALITIES GP FOR REVENUE A VEERABHADRA RAO	KRISHNA
30	WP(PIL)/218/2026 IA 1/2026 Direction Petition	VADDE SOBHANADREESWARA RAO Vs THE STATE OF ANDHRA PRADESH	U D JAI BHIMA RAO	GP FOR GENERAL ADMINISTRATION UNNAM AKHIL CHOWDARY GP FOR MINES AND GEOLOGY THE ADVOCATE GENERAL	KRISHNA

31.1,31.2 along with 31

31	WP(PIL)/221/2026 IA 1/2026 Injunction Petition	SOCIETY FOR PROTECTION OF CIVIL PROPERTY AND ENVIRONMENTAL RIGHTS SPCPER Vs THE STATE OF ANDHRA PRADESH	JADA SRAVAN KUMAR	GP FOR MUNCIPAL ADMN URBAN DEV POLISETTY RADHA KRISHNA GP FOR REVENUE	KRISHNA
31.1	WP(PIL)/115/2024 IA 1/2024 Direction Petition IA 2/2024 Suspension Petition IA 1/2026 Amendment Petition	CHANDANA MOHAN RAO Vs THE STATE OF AP	VIVEKANANDA VIRUPAKSHA	GP MUNCIPAL ADMN AND URBAN DEV AP S V MUNI REDDY A VEERABHADRA RAO Addl.SC FOR VMRDA GP FOR PANCHAYAT RAJ RURAL DEV KASA JAGANMOHAN REDDY GP FOR HOME B.APPA RAO SC For NLR OGL BPT PALNADU UDA	KRISHNA
31.2	WP/8414/2025 IA 2/2025 Vacate Stay Petition IA 2/2026 Leave Petition	M/S.TRENDSET MALL ASSOCIATES Vs THE STATE OF ANDHRA PRADESH	G VIVEKANAND	GP MUNCIPAL ADMN AND URBAN DEV AP S.V.S.S.SIVARAM SC For VMC	KRISHNA

32.1,32.2,32.3,32.4 along with 32

32	WP(PIL)/226/2026 IA 1/2026 Direction Petition	VANKADARA CHINNA CHENNAPPA Vs THE UNION OF INDIA	NALLANAGULA LALITHA SREE	GP FOR HOME P S P SURESH KUMAR Spl. Public Prosecutor for CBI	KURNOOL
32.1	WP(PIL)/228/2026 IA 1/2026 Direction Petition IA 2/2026 Direction Petition	GATTU RAMANJANEYULU Vs THE UNION OF INDIA	JADA SRAVAN KUMAR	GP FOR HOME P S P SURESH KUMAR Spl. Public Prosecutor for CBI	ANANTAPUR
32.2	WP/17077/2026 IA 1/2026 Direction Petition	VANKADARI CHINNA CHINAPPA Vs THE STATE OF ANDHRA PRADESH	RAJESH KUMAR B	GP FOR HOME P S P SURESH KUMAR Spl. Public Prosecutor for CBI	ANANTAPUR
32.3	WP/17082/2026 IA 1/2026 Direction Petition	YETTI VEERA NAGARAJU Vs THE STATE OF ANDHRA PRADESH	RAJESH KUMAR B	GP FOR HOME P S P SURESH KUMAR Spl. Public Prosecutor for CBI GP FOR REVENUE	ANANTAPUR
32.4	WP/22457/2026 IA 1/2026 Direction Petition	VENKADARI CHINNA CHINAPPA Vs THE STATE OF ANDHRA PRADESH	MYLA CHENNA RAO	GP FOR HOME RAVITEJA TALASEELA	KURNOOL
33	WP(PIL)/241/2026 IA 1/2026 Direction Petition IA 2/2026 Direction Petition IA 3/2026 Direction Petition	AMANCHI KRISHNA MOHAN Vs THE STATE OF ANDHRA PRADESH	N RAVI PRASAD	GP FOR GENERAL ADMINISTRATION Mattegunta.Sudhir Standing Counsel For Z.P.Ps M.P.Ps Gram Panchayats GP FOR PANCHAYAT RAJ RURAL DEV GP FOR ENVIRONMENT GP FOR REVENUE BOLLA VENKATA RAMA RAO SC For APPCB	PRAKASAM
34	WP(PIL)/245/2026 IA 1/2026 Direction Petition IA 2/2026 Direction Petition	KEETHINEEDI AKHIL SRI GURU TEJA Vs THE STATE OF ANDHRA PRADESH	THANDAVA YOGESH	GP FOR GENERAL ADMINISTRATION GP FOR PANCHAYAT RAJ RURAL DEV N ASHWANI KUMAR	EAST GODAVARI
35	WA/303/2026 (WP/34660/2025) IA 1/2026 Permission Petition IA 2/2026 Suspension Petition	P SANTHAMMA Vs P G N P SRINIVAS	LINGALA HAZARATHAIAH	A CHANDRAIH NAIDU Karri kalyan Durga Prasad SC FOR TUDA Mattegunta.Sudhir Standing Counsel For Z.P.Ps M.P.Ps Gram Panchayats GP FOR PANCHAYAT RAJ RURAL DEV	CHITTOOR
36	WA/1163/2026 (WP/25207/2026) IA 1/2026 Suspension Petition	BODAPATI VENKATESWARLU Vs THE STATE OF ANDHRA PRADESH	KOTHAPALLI AISHWARYA CHOWDARY	GP FOR WOMEN DEV CHILD WELFARE GP FOR REVENUE	GUNTUR
37	CC/2971/2026 IA 1/2026 Dispense with Petition	SHAIK NAGUL MEERA Vs CHITTURI SRIDHAR	BASHEER AHMED	U KANAKA RAJU	GUNTUR
38	CC/3868/2026 (WP/90/2026)	ANDRA KANTHA RAO Vs HIMANSHU SHUKLA	VENKAT RAO RAVULAPALLI	RAMAKRISHNA PATIVADA	SPS NELLORE
39	WP/18795/2026 IA 1/2026 Stay Petition IA 2/2026 Direction Petition	SRI KOTA BHANU PRASAD Vs UNION OF INDIA	VADLAPATLA SAI MALLIK	T NIRANJAN Deputy Solicitor General of India SHAIK RAFI V DYUMANI T V P SAI VIHARI S SATYANARAYANA MOORTHY	GUNTUR

40	WP/19410/2026 IA 1/2026 Dispense with Petition IA 2/2026 Direction Petition IA 3/2026 Leave Petition	PADAMUTTU PAMULETI Vs THE HONBLE HIGH COURT OF ANDHRA PRADESH	M SOLOMON RAJU	Y N VIVEKANANDA	KURNOOL
41	WP/30615/2026 IA 1/2026 Direction Petition	JAMSHEED BEGUM Vs THE STATE OF ANDHRA PRADESH	TAGORE YADAV YARAGORLA	GP FOR LAW LEGISLATIVE AFFAIRS Y N VIVEKANANDA	PRAKASAM

ADMISSION (MINES AND INDUSTRIES)

42.1,42.2,42.3,42.4,42.5,42.6,42.7,42.8,42.9,42.10,42.11,42.12,42.13 along with 42

42	WA/260/2022 (WP/4120/2017) IA 2/2022 Suspension Petition IA 3/2022 Implead Petition	T. GANGADHARA REDDY Vs THE STATE OF ANDHRA PRADESH	AISHWARYA NAGULA	GP FOR MINES AND GEOLOGY P HEMACHANDRA	EAST GODAVARI
42.1	WP/3634/2017 IA 1/2017(WVMP 1583/2017) Vacate Stay Petition IA 2/2017(WPMP 4331/2017) Suspension Petition	M/S. AURELIA LATERITE MINING PVT. LTD. Vs THE STATE OF ANDHRA PRADESH	P KAMLAKAR	GP FOR INDUSTRIES COMMERCE	EAST GODAVARI
42.2	WP/3940/2017 IA 1/2017(WVMP 1803/2017) Vacate Stay Petition	M/S. MAHESWARI MINERALS Vs THE STATE OF ANDHRA PRADESH	P KAMLAKAR	GP FOR MINES AND GEOLOGY GP FOR INDUSTRIES & COMMERCE (AP)	EAST GODAVARI
42.3	WA/261/2022 (WP/4206/2017) IA 2/2022 Suspension Petition IA 3/2022 Implead Petition	S LAKSHMANA REDDY Vs THE STATE OF ANDHRA PRADESH	AISHWARYA NAGULA	GP FOR INDUSTRIES COMMERCE P HEMACHANDRA GP FOR MINES AND GEOLOGY	EAST GODAVARI
42.4	WA/290/2022 (WP/30689/2021) IA 1/2022 Suspension Petition	M. RAJASEKHAR NAIDU Vs THE STATE OF ANDHRA PRADESH	PENUMAKA VENKATA RAO	GP FOR MINES AND GEOLOGY	YSR KADAPA
42.5	WA/382/2022 (WP/35465/2015) IA 1/2022 Suspension Petition	SATHI LAKSHMANA REDDY. Vs THE STATE OF ANDHRA PRADESH	AISHWARYA NAGULA	GP FOR MINES AND GEOLOGY	EAST GODAVARI
42.6	WA/561/2022 (WP/4120/2017) IA 1/2022 Direction Petition IA 2/2022 Leave Petition	MARLIN INFRASTRUCTURE (PVT) LTD. Vs T. GANGADHARA REDDY.	SIVARAJU SRINIVAS	AISHWARYA NAGULA GP FOR MINES AND GEOLOGY	EAST GODAVARI
42.7	WA/562/2022 (WP/4206/2017) IA 1/2022 Leave Petition IA 2/2022 Direction Petition	MARLIN INFRASTRUCTURE (PVT) LTD Vs S.LAKSHMANA REDDY	SIVARAJU SRINIVAS	AISHWARYA NAGULA GP FOR MINES AND GEOLOGY	EAST GODAVARI
42.8	WP/32184/2022 IA 1/2022 Suspension Petition IA 1/2023 Leave Petition	S LAKSHMANA REDDY Vs THE STATE OF ANDHRA PRADESH	AISHWARYA NAGULA	GP FOR INDUSTRIES COMMERCE SIVARAJU SRINIVAS GP FOR MINES AND GEOLOGY BOLLA VENKATA RAMA RAO SC For APPCB	EAST GODAVARI
42.9	WP/32186/2022 IA 1/2022 Suspension Petition IA 1/2023 Leave Petition	S LAKSHMANA REDDY Vs THE STATE OF ANDHRA PRADESH	AISHWARYA NAGULA	GP FOR INDUSTRIES COMMERCE GP FOR MINES AND GEOLOGY BOLLA VENKATA RAMA RAO SC For APPCB	EAST GODAVARI

42.10	WP/33866/2022 IA 1/2022 Stay Petition IA 1/2023 Leave Petition	M/S. MAHESWARI MINERALS Vs THE STATE OF ANDHRA PRADESH	DEEPA YENNA	GP FOR MINES AND GEOLOGY BOLLA VENKATA RAMA RAO SC For APPCB	EAST GODAVARI
42.11	WP/39007/2022 IA 1/2022 Suspension Petition IA 1/2023 Leave Petition IA 2/2023 Leave Petition	MARLIN INFRASTRUCTURE (PVT) LTD Vs STATE OF ANDHRA PRADESH	SITA RAM CHAPARLA	GP FOR MINES AND GEOLOGY AISHWARYA NAGULA	EAST GODAVARI
42.12	WP/41855/2022 IA 1/2022 Direction Petition IA 1/2023 Leave Petition IA 2/2023 Leave Petition	MARLIN INFRASTRUCTURE (PVT) LTD Vs THE STATE OF ANDHRA PRADESH	SITA RAM CHAPARLA	GP FOR MINES AND GEOLOGY AISHWARYA NAGULA	EAST GODAVARI
42.13	WP/431/2023 IA 1/2023 Suspension Petition IA 2/2023 Leave Petition	MARLIN INFRASTRUCTURE PVT LTD Vs THE STATE OF AP	SIVAPRASAD REDDY VENATI	GP FOR MINES AND GEOLOGY PILLIX LAW FIRM	EAST GODAVARI

INTERLOCUTORY

43	IA/4/2026 Implead Petition WP/10547/2006	SRI.TALPAGIRI RANGANADHA SWAMY TEMPLE Vs D. KODANDA RAMA SHARMA	DEVI SUBHASHINI ANNE SC For Endowments	K R PRABHAKAR T VENU GOPAL SC FOR ENDOWMENTS (RAYALASEEMA REGION) GP FOR LAND ACQUISITION THANDAVA YOGESH GP FOR HOME M V S SURESH KUMAR KAKARA VENKATA RAO P BADRINATH K S MURTHY ASSOCIATES GP FOR LAND ACQUISITION ADDL ADVOCATE GENERAL V VINOD K REDDY M ADINARAYANA RAJU THE ADVOCATE GENERAL SODUM ANVESHA MEKAPOTHULA SRINIVASA RAO SC FOR ENDOWMENTS PALNADU PRAKASAM AND SPSR NELLORE PADMAVATHI PADNAVIS PRAKASH BUDDARAPU GP FOR ROADS BUILDINGS GP FOR ENDOWMENTS MADISHETTY RAMU PASHAM LAXMIKANTH REDDY T SUDHAKAR REDDY(SC FOR HMWSSB) S S VARMA (SC FOR NHAI) Y RAMA RAO(SC FOR HMDA) GP MUNCIPAL ADMN AND URBAN DEV AP K R PRABHAKAR GP FOR REVENUE THE ADVOCATE GENERAL PULIPATI RADHIKA M KRISHNA MOHAN RAO BATHULA RAJ KIRAN(SC FOR A.P.R.D.CORP) MUDUNURI ANAND KUMAR (SC FOR NHAI)	GUNTUR

44	IA/5/2026 Permission Petition WP/10547/2006	SRI.TALPAGIRI RANGANADHA SWAMY TEMPLE Vs D. KODANDA RAMA SHARMA	DEVI SUBHASHINI ANNE SC For Endowments	K R PRABHAKAR(SC FOR S S H MUTT) T VENU GOPAL SC FOR ENDOWMENTS (RAYALASEEMA REGION) GP FOR LAND ACQUISITION THANDAVA YOGESH GP FOR HOME M V S SURESH KUMAR KAKARA VENKATA RAO P BADRINATH K S MURTHY ASSOCIATES GP FOR LAND ACQUISITION ADDL ADVOCATE GENERAL V VINOD K REDDY M ADINARAYANA RAJU THE ADVOCATE GENERAL SODUM ANVESHA MEKAPOTHULA SRINIVASA RAO SC FOR ENDOWMENTS PALNADU PRAKASAM AND SPSR NELLORE PADMAVATHI PADNAVIS PRAKASH BUDDARAPU GP FOR ROADS BUILDINGS GP FOR ENDOWMENTS MADISHETTY RAMU PASHAM LAXMIKANTH REDDY T SUDHAKAR REDDY(SC FOR HMWSSB) S S VARMA (SC FOR NHAI) Y RAMA RAO(SC FOR HMDA) GP MUNCIPAL ADMN AND URBAN DEV AP K R PRABHAKAR GP FOR REVENUE THE ADVOCATE GENERAL PULIPATI RADHIKA M KRISHNA MOHAN RAO BATHULA RAJ KIRAN(SC FOR A.P.R.D.CORP) MUDUNURI ANAND KUMAR (SC FOR NHAI)	GUNTUR
45	WA/968/2023 (WP 42149/2022) IA 1/2026 Dispense with Petition IA 2/2026 Restoration Petition	SAYYED ABUDUL RAZAK Vs SARDAR SRINIVAS SEETHARAM SINGH	VAJJHALA SATYANARAYANA PRASAD	KOTI REDDY IDAMAKANTI GP FOR ENERGY V V SATISH (SC for APEPDCL)	VISAKHAPATNAM

FINAL HEARING

46	WA/1154/2014 (WP/169/2014)	BPCL.MAHARASTRA & 2 OTRS. Vs MR. VITHANALA YAGNESH VISAKHAPATNAMA.P.	B MAYUR REDDY	V HARISH KUMAR	VISAKHAPATNAM
47	WA/1155/2014 (WP/2586/2014)	M.D. BHARAT PETROLEUM CORP LTD. MUMBAI & 2 OTHERS Vs BODDASINGI MURTHY LATHA VIJAYANAGARAM DIST & ANO	B MAYUR REDDY	T NIRANJAN Deputy Solicitor General of India P V A PADMANABHAM	VISAKHAPATNAM
48	WA/809/2018 (WP/19831/2005) IA 1/2025 Leave Petition IA 1/2026 Additional Affidavit	SMT. S. KRISHNA KALA Vs RACHURI BHASKARA RAO	V V N NARAYANA RAO	T SURYA KARAN REDDY K V ADITYA CHOWDARY G RAMA GOPAL GP FOR COOPERATION	VISAKHAPATNAM
49	WP(PIL)/57/2021 IA 1/2021 Direction Petition IA 2/2021 Suspension Petition IA 1/2026 Amendment Petition IA 2/2026 Suspension Petition	CHITTOOR PEOPLES ACTION COMMITTEE (CPAC) Vs ANDHRA PRADESH STATE ELECTION COMMISSION	SODUM ANVESHA	VIVEK CHANDRA SEKHAR S THE ADVOCATE GENERAL	CHITTOOR

50.1,50.2,50.3,50.4,50.5,50.6,50.7,50.8,50.9,50.10,50.11,50.12,50.13,50.14,50.15,50.16,50.17,50.18,50.19,50.20,50.21,50.22,50.23,50.24,50.25,50.26,50.27,50.28,50.29,50.30,50.31,50.32,50.33,50.34,50.35,50.36,50.37,50.38,50.39,50.40,50.41,50.42,50.43,50.44,50.45,50.46,50.47,50.48,50.49,50.50,50.51,50.52,50.53,50.54,50.55,50.56,50.57,50.58,50.59,50.60,50.61,50.62,50.63,50.64,50.65,50.66,50.67,50.68,50.69,50.70,50.71,50.72,50.73,50.74,50.75,50.76,50.77,50.78,50.79,50.80,50.81,50.82,50.83,50.84,50.85,50.86,50.87,50.88,50.89,50.90,50.91,50.92,50.93,50.94,50.95,50.96,50.97,50.98,50.99,50.100,50.101,50.102,50.103,50.104,50.105,50.106,50.107,50.108,50.109,50.110,50.111,50.112,50.113,50.114,50.115,50.116,50.117,50.118,50.119,50.120,50.121,50.122,50.123,50.124,50.125,50.126,50.127,50.128,50.129,50.130,50.131,50.132,50.133,50.134,50.135,50.136,50.137,50.138,50.139,50.140,50.141,50.142,50.143,50.144,50.145,50.146,50.147,50.148,50.149,50.150,50.151,50.152,50.153,50.154,50.155,50.156,50.157,50.158,50.159,50.160,50.161,50.162,50.163,50.164,50.165,50.166,50.167,50.168,50.169,50.170,50.171,50.172,50.173,50.174,50.175,50.176,50.177,50.178,50.179,50.180,50.181,50.182,50.183,50.184,50.185,50.186,50.187,50.188,50.189,50.190,50.191,50.192,50.193,50.194,50.195,50.196,50.197,50.198,50.199,50.200,50.201,50.202,50.203,50.204,50.205,50.206,50.207,50.208,50.209,50.210,50.211,50.212,50.213,50.214,50.215,50.216,50.217,50.218,50.219,50.220,50.221,50.222,50.223,50.224,50.225,50.226,50.227 along with 50

50	WA/674/2022 (WP/3568/2022) IA 1/2025 Permission Petition IA 2/2025 Vacate Stay Petition	THE STATE OF ANDHRA PRADESH Vs UDATHU SURESH	GP FOR HOME	SATHEESH KUMAR EERLA	PRAKASAM
50.1	WA/22/2024 (WP/28474/2023) IA 1/2024 Suspension Petition	NEELAM RAVIKIRAN Vs THE STATE OF ANDHRA PRADESH	Dr SAYYED BABU SHAIK	GP FOR HOME (AP)	GUNTUR
50.2	WA/112/2026 (WP/8018/2021) IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs KOMMANABOINA SIVA NAGESWARA RAO	GP FOR HOME	NAGA PRAVEEN VANKAYALAPATI	PRAKASAM
50.3	WA/242/2026 (WP/21247/2016) IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH HOME HYDERABAD Vs MARELLA RAMANJANEYULU	GP FOR HOME	R RAMANJANEYULU	KURNOOL
50.4	WA/243/2026 (WP/4461/2022) IA 2/2026 Suspension Petition	THE STATE OF AP Vs YENUGUPALLI RAJESWARA RAO	GP FOR HOME	A K KISHORE REDDY	VISAKHAPATNAM
50.5	WA/246/2026 (WP/25363/2021) IA 2/2026 Suspension Petition	THE STATE OF AP Vs CHITTURU SRIKANTH	GP FOR HOME	RAJA REDDY KONETI	SPS NELLORE
50.6	WA/247/2026 (WP/23246/2020) IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs MADIVALA UTHEJ ALIAS AT MADIVELA UTTEJ	GP FOR HOME	KAKUMANU JOJI AMRUTHA RAJU	VISAKHAPATNAM
50.7	WA/249/2026 (WP/29483/2015) IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs KOSARAJU VEERA VENKATA VARA PRASAD AT SIVA RAMA PRASAD	GP FOR HOME	K CHIDAMBARAM	WEST GODAVARI
50.8	WA/254/2026 (WP/3948/2018) IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs PALADUGU VIJAY KUMAR	GP FOR HOME	V RAGHUNATH	KRISHNA
50.9	WA/255/2026 (WP/6713/2022) IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs MENDA SRINIVASA RAO	GP FOR HOME	K M KRISHNA REDDY	SRIKAKULAM
50.10	WA/256/2026 (WP/5811/2022) IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs NALLAMILLI VENKATA SUBBA REDDY	GP FOR HOME	KOLLURI ARJUN CHOWDARY	EAST GODAVARI

50.11	WA/257/2026 (WP/21577/2016) IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs SONTI VENKATESWARA RAO	GP FOR HOME	K V RAGHU VEER	KRISHNA
50.12	WA/261/2026 (WP/37360/2017) IA 2/2026 Suspension Petition	THE STATION HOUSE OFFICER Vs VEMALA VENKATESHWARA RAO	GP FOR HOME	P NAGENDRA REDDY	KRISHNA
50.13	WA/262/2026 (WP/5633/2022) IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs SIKHAKOLLI RAMA KRISHNA	GP FOR HOME	RAJA REDDY KONETI	PRAKASAM
50.14	WA/264/2026 (WP/3218/2022) IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs R RAJINIKANTH	GP FOR HOME	D PURNACHANDRA REDDY	CHITTOOR
50.15	WA/266/2026 (WP/24234/2016) IA 2/2026 Suspension Petition	THE SUPERINTENDENT OF POLICE Vs SHAIK KHAZA KALANDAR BABU	GP FOR HOME	POLISETTY RADHA KRISHNA	WEST GODAVARI
50.16	WA/275/2026 (WP/28617/2021) IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs MALA ANJINAIAH	GP FOR HOME	B SURYANARAYANA	KURNOOL
50.17	WA/278/2026 (WP/5707/2022) IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs DWARAMPUDI VENKATA REDDY DV	GP FOR HOME	KOLLURI ARJUN CHOWDARY	EAST GODAVARI
50.18	WA/282/2026 (WP/41083/2016) IA 2/2026 Suspension Petition	THE GOVERNMENT OF ANDHRA PRADESH Vs PALANEDI PHANI KUMAR	GP FOR HOME	GANGISETTI UMA SANKAR	KRISHNA
50.19	WA/283/2026 (WP/10703/2015) IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs PASILA SURESH AT SURESH KUMAR	GP FOR HOME	CH RAVINDER	EAST GODAVARI
50.20	WA/284/2026 (WP/3341/2018) IA 2/2026 Suspension Petition	THE STATE OF A P HOME DEPT Vs DUDALA SRINIVASA RAO	GP FOR HOME	N RAVI PRASAD	EAST GODAVARI
50.21	WA/286/2026 (WP/6948/2022) IA 2/2026 Suspension Petition	THE STATE OF AP Vs SHAIK SILAR	GP FOR HOME	RAJA REDDY KONETI	GUNTUR
50.22	WA/287/2026 (WP/3712/2021) IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs BATHULA DURA RAO	GP FOR HOME	NIMMAGADDA SATYANARAYANA	KRISHNA
50.23	WA/288/2026 (WP/104/2021) IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs KONDAPALLI SATISH	GP FOR HOME	KALLA TULASI DURGAMBA	KRISHNA
50.24	WA/289/2026 (WP/1681/2021) IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs KANUGULA RAMUDU	GP FOR HOME	D KRISHNA MURTHY	GUNTUR
50.25	WA/290/2026 (WP/25448/2021) IA 2/2026 Suspension Petition	THE STATE OF AP Vs KAMISETTY PRABHAKAR	GP FOR HOME	RAJA REDDY KONETI	SPS NELLORE

50.26	WA/291/2026 (WP/17751/2016) IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs MEKALA VENKATA SUDHAKAR BABU AT SUBBANNA	GP FOR HOME	O MANOHER REDDY	KRISHNA
50.27	WA/292/2026 (WP/25451/2021) IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs GALI MUNI BABU/BABUREDDY	GP FOR HOME	RAJA REDDY KONETI	SPS NELLORE
50.28	WA/293/2026 (WP/12965/2016) IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs KANDIVALASA MALATCHI AT MALATCHAYYA	GP FOR HOME	ARAVALA RAMA RAO	SRIKAKULAM
50.29	WA/294/2026 (WP/32065/2016) IA 2/2026 Suspension Petition	PRL SECY HOME DEPT Vs BANDREDDY MOHAN	GP FOR HOME	P PHALGUNA RAO	KRISHNA
50.30	WA/297/2026 (WP/31311/2017) IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs C MOHAN REDDY	GP FOR HOME	N CHANDRA SEKHAR REDDY	ANANTAPUR
50.31	WA/298/2026 (WP/20409/2016) IA 2/2026 Suspension Petition	THE STATE OF AP Vs D SATYANARAYANA	GP FOR HOME	P VIVEK	EAST GODAVARI
50.32	WA/299/2026 (WP/38484/2017) IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs PITTA LAKSHMINARAYANA	GP FOR HOME	VENKATESWARA RAO GUDAPATI	GUNTUR
50.33	WA/304/2026 (WP/41973/2016) IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs SHAIK ALIJAAN	GP FOR HOME	S SRIDHAR	KRISHNA
50.34	WA/306/2026 (WP/39087/2016) IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs G CHINNA LIMGAMAIAH	GP FOR HOME	N ASWARTHA NARAYANA	ANANTAPUR
50.35	WA/312/2026 (WP/32766/2017) IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs M YESUBABU	GP FOR HOME	CHALLA AJAY KUMAR	KRISHNA
50.36	WA/316/2026 (WP/6324/2021) IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs MANYALA SAMAYYA AT SOMBABU	GP FOR HOME	K BHASKAR REDDY	VISAKHAPATNAM
50.37	WA/317/2026 (WP/6394/2021) IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs MUMMADI VENKATESWARA RAO	GP FOR HOME	VENKAT RAO RAVULAPALLI	SPS NELLORE
50.38	WA/320/2026 (WP/32907/2017) IA 2/2026 Suspension Petition	THE STATION HOUSE OFFICER Vs NELAKURTHI KISHORE	GP FOR HOME	P NAGENDRA REDDY	KRISHNA
50.39	WA/325/2026 (WP/27365/2021) IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs AMBALA VASUDEVA RAO	GP FOR HOME	V V SATISH	SRIKAKULAM
50.40	WA/326/2026 (WP/12473/2021) IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs KUNIGIRI PAWAN KUMAR	GP FOR HOME	V NITESH	KURNOOL

50.41	WA/327/2026 (WP/6970/2021) IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs PILLI RANGA	GP FOR HOME	BOKKA SATYANARAYANA KAMLA	EAST GODAVARI
50.42	WA/328/2026 (WP/10167/2021) IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs KOLLA DHANUNJAYA SRINIVASA RAO	GP FOR HOME	SRINIVAS AMBATI	SRIKAKULAM
50.43	WA/329/2026 (WP/40632/2016) IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs BHARATAM DHANUNJAYA RAO	GP FOR HOME	M. SAPTHAGIRI	SRIKAKULAM
50.44	WA/331/2026 (WP/26450/2021) IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs DARSIGUNTA MAHENDRA	GP FOR HOME	MUCHAKAYALA NARAYANA	SPS NELLORE
50.45	WA/332/2026 (WP/21371/2022) IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs MD SALMAN AHMED	GP FOR HOME	MOHAMMAD NAYAB RASOOL	KRISHNA
50.46	WA/334/2026 (WP/26025/2016) IA 2/2026 Suspension Petition	THE SHO ETCHERLA PS Vs CHIRANJEEVI RAO	GP FOR HOME	S R SANKU AND KAVITI MURALI KRISHNA	SRIKAKULAM
50.47	WA/335/2026 (WP/35112/2014) IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs M MALLIKARJUNA RAO	GP FOR HOME	SYED KHADER MASTAN	SPS NELLORE
50.48	WA/336/2026 (WP/41161/2016) IA 2/2026 Suspension Petition	THE STATE GOVERNMENT OF ANDHRA PRADESH Vs PALANEDI NARASIMHA MURTHY	GP FOR HOME	GANGISETTI UMA SANKAR	KRISHNA
50.49	WA/337/2026 (WP/47058/2018) IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs YEKKALURI PRATHAPA REDDY	GP FOR HOME	G VIJAYA SARADHI	YSR KADAPA
50.50	WA/338/2026 (WP/11041/2026) IA 2/2026 Suspension Petition	THE STATE OF AP Vs V RAMBHUPAL REDDY	GP FOR HOME	V NITESH	KURNOOL
50.51	WA/339/2026 (WP/37531/2016) IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs KURUV SIKKAKKAGARI NAGARAJU	GP FOR HOME	P NARAHARI BABU	ANANTAPUR
50.52	WA/341/2026 (WP/21745/2016) IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs PEDDAMULA ASHOK KUMAR REDDY	GP FOR HOME	K RATHANGA PANI REDDY	ANANTAPUR
50.53	WA/342/2026 (WP/7543/2022) IA 1/2026 Condone Delay Petition IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs ANCHA NARENDRA	GP FOR HOME		GUNTUR
50.54	WA/345/2026 (WP/4583/2021) IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs DASARI RAMANA AT VENKATA RAMANA	GP FOR HOME	SUBBA RAO KORRAPATI	VISAKHAPATNAM

50.55	WA/346/2026 (WP/6393/2022) IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs PENNADA SATYANARAYANA	GP FOR HOME	N SIVA REDDY	EAST GODAVARI
50.56	WA/347/2026 (WP/11464/2016) IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs SURYANARAYANA	GP FOR HOME	D RAMAKRISHNA	EAST GODAVARI
50.57	WA/348/2026 (WP/32497/2016) IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs KALLURI NAGESH	GP FOR HOME	V SURYA KIRAN KUMAR	GUNTUR
50.58	WA/350/2026 (WP/6797/2022) IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs SOMA LOKESWARA REDDY	GP FOR HOME	RAJA REDDY KONETI	ANANTAPUR
50.59	WA/351/2026 (WP/22370/2021) IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs CHIMMILI ANIL AT CHIMMILI ANILI KUMAR	GP FOR HOME	B SARVOTHAM REDDY	SPS NELLORE
50.60	WA/352/2026 (WP/26281/2018) IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs M S AMARNATH REDDY	GP FOR HOME	D PURNACHANDRA REDDY	ANANTAPUR
50.61	WA/358/2026 (WP/31949/2016) IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs PULUSU RAMAKRISHNA REDDY	GP FOR HOME	K S MURTHY	GUNTUR
50.62	WA/366/2026 (WP/19623/2016) IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs G MADAN	GP FOR HOME	T KUMAR BABU	KURNOOL
50.63	WA/367/2026 (WP/31405/2021) IA 1/2026 Condone Delay Petition IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs PULI RAVINDRA REDDY	GP FOR HOME	RAJA REDDY KONETI	SPS NELLORE
50.64	WA/368/2026 (WP/19083/2016) IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs PATE BALA MANIKANTA AT AYYAPPA	GP FOR HOME	N SIVA REDDY	EAST GODAVARI
50.65	WA/369/2026 (WP/17522/2017) IA 2/2026 Suspension Petition	THE STATION HOUSE OFFICER Vs ARAVAPALLI VENKATA SEETHA RAMA MOHAN RAO ALIAS RAMU	GP FOR HOME	P NAGENDRA REDDY	PRAKASAM
50.66	WA/370/2026 (WP/651/2021) IA 2/2026 Suspension Petition	THE STATION HOUSE OFFICER Vs A V SUBBA REDDY	GP FOR HOME	P NAGENDRA REDDY	KURNOOL
50.67	WA/372/2026 (WP/15869/2021) IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs STEEVEN BABU	GP FOR HOME	JADA SRAVAN KUMAR	GUNTUR
50.68	WA/373/2026 (WP/4212/2021) IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs ANNAPUREDDY BRAHMA REDDY	GP FOR HOME	MADHAVA RAO NALLURI	GUNTUR

50.69	WA/374/2026 (WP/6351/2022) IA 1/2026 Condone Delay Petition IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs M RAMA KRISHNA REDDY	GP FOR HOME	N CHANDRA SEKHAR REDDY	ANANTAPUR
50.70	WA/375/2026 (WP/21745/2022) IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs T THULASI REDDY	GP FOR HOME	K RATHANGA PANI REDDY	KURNOOL
50.71	WA/376/2026 (WP/22952/2017) IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs MEDIKONDURI JAMADAGNI	GP FOR HOME	I GOPAL REDDY	PRAKASAM
50.72	WA/378/2026 (WP/20063/2016) IA 2/2026 Suspension Petition	THE STATE OF AP Vs P DEVARAJ	GP FOR HOME	SESHADRI GOALLA	ANANTAPUR
50.73	WA/379/2026 (WP/31142/2021) IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs YADALA SRINIVASULU	GP FOR HOME	RAJA REDDY KONETI	SPS NELLORE
50.74	WA/380/2026 (WP/30789/2021) IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADSEH Vs PILLA PAPARAO	GP FOR HOME	V V SATISH	VISAKHAPATNAM
50.75	WA/381/2026 (WP/41090/2016) IA 2/2026 Suspension Petition	THE GOVERNMENT OF ANDHRA PRADESH Vs PALANEDI PAVAN KUMAR	GP FOR HOME	C SHARAN REDDY	KRISHNA
50.76	WA/383/2026 (WP/29361/2021) IA 2/2026 Suspension Petition	THE DIRECTOR GENERAL OF POLICE Vs MANAM VENU	GP FOR HOME	K ARUNA	PRAKASAM
50.77	WA/384/2026 (WP/7180/2016) IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs KARRI VEERRAJU	GP FOR HOME	NIMMAGADDA REVATHI	VISAKHAPATNAM
50.78	WA/385/2026 (WP/26556/2021) IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs PULAGANTI SRINIVAS AT THADI SRINU	GP FOR HOME	BOLLA VENKATA RAMA RAO	EAST GODAVARI
50.79	WA/386/2026 (WP/3919/2021) IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs VADDAMANU CHANDRA SEKAR REDDY	GP FOR HOME	HARINATH REDDY SOMA	YSR KADAPA
50.80	WA/387/2026 (WP/24896/2021) IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs PAMULA VENKATA SUBBARAYUDU	GP FOR HOME	RAMESH BABU TALLURI	SPS NELLORE
50.81	WA/388/2026 (WP/2634/2022) IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs GHANTA SUDHAKAR BABU	GP FOR HOME	P S P SURESH KUMAR	GUNTUR
50.82	WA/390/2026 (WP/17453/2021) IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs PUTTU VINOD	GP FOR HOME	RAJA REDDY KONETI	SPS NELLORE
50.83	WA/391/2026 (WP/7721/2021) IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs BANDARU VENKATA DURGA ANJANEYA PRASAD	GP FOR HOME	N ASHWANI KUMAR	GUNTUR

50.84	WA/394/2026 (WP/8473/2019) IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs ITHA VENKATA SUBBA RAO	GP FOR HOME	PEETA RAMAN	PRAKASAM
50.85	WA/395/2026 (WP/6364/2022) IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADSEH Vs ALLA BULI RAJU	GP FOR HOME	Dr MAJJI SURI BABU	VISAKHAPATNAM
50.86	WA/396/2026 (WP/22146/2016) IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs ADABALA GOPALAKRISHNA	GP FOR HOME	D RAMAKRISHNA	EAST GODAVARI
50.87	WA/397/2026 (WP/20139/2021) IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs GUMPERLA SUBBA RAO	GP FOR HOME	RAJA REDDY KONETI	SPS NELLORE
50.88	WA/398/2026 (WP/1876/2021) IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs HABEEB KHAN	GP FOR HOME	SOURI BABU DUPPATI	VISAKHAPATNAM
50.89	WA/413/2026 (WP/12980/2022) IA 2/2026 Suspension Petition	THE STATE OF AP Vs TOMPALA APPALA RAJU	GP FOR HOME	ARAVALA RAMA RAO	SRIKAKULAM
50.90	WA/414/2026 (WP/25430/2021) IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs MANUKONDA VEERA RAO	GP FOR HOME	KARUMANCHI INDRANEEL BABU	GUNTUR
50.91	WA/433/2026 (WP/6144/2020) IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs PUDI YUGANDHAR	GP FOR HOME	CH VENKAT RAMAN	KRISHNA
50.92	WA/453/2026 (WP/24399/2016) IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs D V SUBBA RAO	GP FOR HOME	SAI GANGADHAR CHAMARTY	KRISHNA
50.93	WA/458/2026 (WP/20034/2016) IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs K SIVA RAJU	GP FOR HOME	SESHADRI GOALLA	ANANTAPUR
50.94	WA/459/2026 (WP/21311/2021) IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs GANISETTI VEERRAJU	GP FOR HOME	BOLLA VENKATA RAMA RAO	EAST GODAVARI
50.95	WA/460/2026 (WP/6107/2022) IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs THAMATAM KESANNA GOUD	GP FOR HOME	VENKATESWARLU POSANI	KURNOOL
50.96	WA/461/2026 (WP/26544/2021) IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs SAGI SRINIVAS RAO	GP FOR HOME	NAGARAJU PULLAGURA	PRAKASAM
50.97	WA/462/2026 (WP/20059/2016) IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADSEH Vs K VAIKUNTA SWAMY	GP FOR HOME	SESHADRI GOALLA	ANANTAPUR
50.98	WA/463/2026 (WP/21744/2022) IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs T THULASI REDDY	GP FOR HOME	K RATHANGA PANI REDDY	KURNOOL

50.99	WA/464/2026 (WP/19071/2020) IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs VEERADASU SUDHAKAR BABU	GP FOR HOME	B V ANJANEYULU	GUNTUR
50.100	WA/465/2026 (WP/31212/2021) IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs SILAPARASETTY JAGAN MOHAN	GP FOR HOME	V V SATISH	EAST GODAVARI
50.101	WA/466/2026 (WP/35169/2016) IA 2/2026 Suspension Petition	THE STATE OF AP Vs P NAGI REDDY	GP FOR HOME	N ASWARTHA NARAYANA	ANANTAPUR
50.102	WA/467/2026 (WP/16450/2022) IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs SHAIK NAYAB RASOOL	GP FOR HOME	NIMMAGADDA REVATHI	SPS NELLORE
50.103	WA/468/2026 (WP/3721/2019) IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs K V RAMANA	GP FOR HOME	N SIVA REDDY	EAST GODAVARI
50.104	WA/469/2026 (WP/11016/2021) IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs SHAIK HUSSAIN SAHEB AT RENATI HUSSAIN RHEB	GP FOR HOME	V NITESH	KURNOOL
50.105	WA/488/2026 (WP/16056/2016) IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs PEMMADI KAMESWARA RAO	GP FOR HOME	N SRIHARI	EAST GODAVARI
50.106	WA/489/2026 (WP/6228/2022) IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs NIDRAKOTA GUNASEKHAR	GP FOR HOME	K SREEDHAR MURTHY	CHITTOOR
50.107	WA/490/2026 (WP/20058/2016) IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs K RAVI	GP FOR HOME	SESHADRI GOALLA	ANANTAPUR
50.108	WA/497/2026 (WP/41128/2017) IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs MOPARTHI VIDYA SAGAR	GP FOR HOME	SHAIK MOHAMMED ISMAIL	GUNTUR
50.109	WA/498/2026 (WP/5128/2022) IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs EPURI SURYA RAO	GP FOR HOME	JADA SRAVAN KUMAR	EAST GODAVARI
50.110	WA/499/2026 (WP/7202/2022) IA 2/2026 Suspension Petition	THE STATION HOUSE OFFICER Vs A ANKAMMA RAO	GP FOR HOME	THOTA RAMAKOTESWARA RAO	PRAKASAM
50.111	WA/500/2026 (WP/2808/2021) IA 2/2026 Suspension Petition	THE STATE OF AP Vs CHAKALI CHINNA NAGARAJU @ AT CHAKALI NAGARAJU	GP FOR HOME	K S MURTHY	KURNOOL
50.112	WA/519/2026 (WP/36434/2016) IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs DUPPADA ADILAKSHMI	GP FOR HOME	B S S PRASAD	EAST GODAVARI
50.113	WA/520/2026 (WP/8075/2021) IA 2/2026 Suspension Petition	THE STATION HOUSE OFFICER Vs KOLIMI BASAVA RAJU YADAV	GP FOR HOME	P NAGENDRA REDDY	KURNOOL

50.114	WA/521/2026 (WP/23238/2020) IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs N SRINIVAS REDDY	GP FOR HOME	C RAGHU	VISAKHAPATNAM
50.115	WA/527/2026 (WP/20720/2019) IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs KODUR VENKATESH	GP FOR HOME	ATCHUTANANDA DONDETI	ANANTAPUR
50.116	WA/530/2026 (WP/23665/2020) IA 2/2026 Suspension Petition	THE COMMISSIONER OF POLICE Vs SHAIK IRFAN ALIAS IPPU	GP FOR HOME	G RAMA GOPAL	VISAKHAPATNAM
50.117	WA/534/2026 (WP/2746/2021) IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs MADIVALA UTHEJ ALIAS AT MADIVELA UTTEJ	GP FOR HOME	PONNADA SREE VYAS	KURNOOL
50.118	WA/536/2026 (WP/44095/2016) IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs PERAM PRATAP REDDY	GP FOR HOME	V R REDDY KOVVURI	ANANTAPUR
50.119	WA/541/2026 (WP/22006/2022) IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs C BRAHMANANDA REDDY	GP FOR HOME	P NARAHARI BABU	ANANTAPUR
50.120	WA/543/2026 (WP/2007/2022) IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs GOTTIGUNDALA MAHESH REDDY	GP FOR HOME	C SUBODH	SPS NELLORE
50.121	WA/544/2026 (WP/24150/2015) IA 2/2026 Suspension Petition	STATE OF ANDHRA PRADESH Vs MUMMADI NARASIMHA REDDY	GP FOR HOME	MUCHAKAYALA NARAYANA	PRAKASAM
50.122	WA/545/2026 (WP/26512/2021) IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs PEYYALAYACOB	GP FOR HOME	P RAJESH BABU	EAST GODAVARI
50.123	WA/546/2026 (WP/4472/2019)	THE STATE OF ANDHRA PRADESH Vs CHAVA RAMAKRISHNA REDDY	GP FOR HOME	T V S KUMAR	KURNOOL
50.124	WA/547/2026 (WP/11464/2016) IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs KUKKALA GOVINDARAJULU	GP FOR HOME	K SAADHU SUNDER SINGH	PRAKASAM
50.125	WA/550/2026 (WP/21368/2016) IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs GATTUPALLI PANDURANGA RAO	GP FOR HOME	N SRIHARI	GUNTUR
50.126	WA/570/2026 (WP/2536/2019) IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs M S REDDY	GP FOR HOME	VARADAM SAI LIKHITH	SPS NELLORE
50.127	WA/578/2026 (WP/26239/2016) IA 2/2026 Suspension Petition	PRL SECY HOME DEPT HYD Vs MD BASHA ANANTHAPUR DIST	GP FOR HOME	O M R LAW FIRM	ANANTAPUR

50.128	WA/581/2026 (WP/11028/2021) IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs UPPARI THIRUPALU ZINKA	GP FOR HOME	V NITESH	KURNOOL
50.129	WA/588/2026 (WP/2490/2019) IA 1/2026 Condone Delay Petition IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs BOYILA VISWANATH REDDY	GP FOR HOME	S SATYANARAYANA MOORTHY	GUNTUR
50.130	WA/607/2026 (WP/10545/2019) IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs MULAGERI CHINNA LAKSHAMANNA AT KAREM LAKSHMANNA	GP FOR HOME	B SARVOTHAM REDDY	KURNOOL
50.131	WA/618/2026 (WP/5322/2022) IA 2/2026 Suspension Petition	THE SUPERINTENDENT OF POLICE Vs PARMIMI SOMA SEKHAR NAIDU	GP FOR HOME	BHANU PRASAD CHUKKAPALLI	ANANTAPUR
50.132	WA/637/2026 (WP/20220/2021) IA 2/2026 Suspension Petition	THE STATE OF A P Vs BALASA VENKATESWARLU	GP FOR HOME	RAJA REDDY KONETI	SPS NELLORE
50.133	WA/643/2026 (WP/5369/2018) IA 2/2026 Suspension Petition	THE STATION HOUSE OFFICER Vs NARVANENI MURALI	GP FOR HOME	P NAGENDRA REDDY	KRISHNA
50.134	WA/645/2026 (WP/20449/2016) IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs DEVARAKONDA ASHOK	GP FOR HOME	SIVAPRASAD REDDY VENATI	SPS NELLORE
50.135	WA/646/2026 (WP/12595/2021) IA 2/2026 Suspension Petition	THE STATE OF AP Vs GUBBALA DURGA PRASAD	GP FOR HOME	N SIVA REDDY	EAST GODAVARI
50.136	WA/647/2026 (WP/18988/2016) IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs KURASA RAMA KRISHNA	GP FOR HOME	BOKKA SATYANARAYANA KAMLA	EAST GODAVARI
50.137	WA/648/2026 (WP/4010/2022) IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs KANALA KRISHNA REDDY	GP FOR HOME	CKR ASSOCIATES	ANANTAPUR
50.138	WA/649/2026 (WP/4340/2022) IA 2/2026 Suspension Petition	THE STATE OF AP Vs SHAIK NABI RASOOL	GP FOR HOME	BUTTA VIJAYA BHASKER	KURNOOL
50.139	WA/650/2026 (WP/1837/2021) IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs C RAJENDRA	GP FOR HOME	Dr MAJJI SURI BABU	EAST GODAVARI
50.140	WA/651/2026 (WP/21625/2016) IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs MUTHINA VASANTHA KUMAR	GP FOR HOME	RAMAKRISHNA DANDURI	EAST GODAVARI
50.141	WA/654/2026 (WP/6048/2022) IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs MASALA BHEEMI REDDY	GP FOR HOME	P MADHUKAR REDDY	ANANTAPUR
50.142	WA/657/2026 (WP/18037/2021) IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs BOYA SEKHAR	GP FOR HOME	J U M V PRASAD	KURNOOL

50.143	WA/660/2026 (WP/27725/2016) IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs S RAMAKRISHNA REDDY	GP FOR HOME	N ASWARTHA NARAYANA	ANANTAPUR
50.144	WA/661/2026 (WP/7309/2021) IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs SHAIK BAJI VALI	GP FOR HOME	PILLIX LAW FIRM	GUNTUR
50.145	WA/662/2026 (WP/27576/2021) IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs BEZAWADA NAGESWARA RAO	GP FOR HOME	BABU RAO PANDIRI	KRISHNA
50.146	WA/663/2026 (WP/3657/2021) IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs PRAGADA PAVAN KUMAR	GP FOR HOME	ASHOK RETURI	GUNTUR
50.147	WA/665/2026 (WP/15688/2014) IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADSEH Vs CHILLA DHARMA REDDY	GP FOR HOME	SIVA SANKARA RAO BORRA	VISAKHAPATNAM
50.148	WA/666/2026 (WP/44717/2018) IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs SINGAREDDY KOTI REDDY	GP FOR HOME	DAGGUBATI VENKATESWARA RAO	GUNTUR
50.149	WA/667/2026 (WP/13063/2022) IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs CHAVALLI ULLAIAH	GP FOR HOME	OMKAR D	GUNTUR
50.150	WA/668/2026 (WP/8120/2021) IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs YARRA RAJU	GP FOR HOME	ELEVATED AS JUDGE	EAST GODAVARI
50.151	WA/669/2026 (WP/2127/2019) IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs M.ADIVIRAJU	GP FOR HOME	A S C BOSE	VISAKHAPATNAM
50.152	WA/670/2026 (WP/28446/2018) IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs VABA YOGESWARA RAO	GP FOR HOME	GUTTA ROHITH	SRIKAKULAM
50.153	WA/672/2026 (WP/7525/2022)	THE STATE OF ANDHRA PRADESH Vs CHILUKURI PRASAD	GP FOR HOME	N SIVA REDDY	EAST GODAVARI
50.154	WA/674/2026 (WP/1166/2021) IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs GORLE KIRAN	GP FOR HOME	SRINIVASA RAO NARRA	SRIKAKULAM
50.155	WA/690/2026 (WP/15939/2021) IA 2/2026 Suspension Petition	THE STATION HOUSE OFFICER Vs CH SRIKANTH	GP FOR HOME	R S MANIDHAR PINGALI	GUNTUR
50.156	WA/691/2026 (WP/6683/2022) IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs VOMMI ANANDA RAO	GP FOR HOME	K M KRISHNA REDDY	SRIKAKULAM
50.157	WA/692/2026 (WP/4990/2016) IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs AMARPALLI KRISHNAJI	GP FOR HOME	BATHULA RAJ KIRAN	VISAKHAPATNAM
50.158	WA/693/2026 (WP/21247/2016) IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs BEERAM VENKATESWARA REDDY	GP FOR HOME	G ESWARAIAH	YSR KADAPA

50.159	WA/700/2026 (WP/17986/2022) IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADSEH Vs SHAIK RIYAS	GP FOR HOME		KRISHNA
50.160	WA/701/2026 (WP/4814/2022) IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs SHAIK RAHEEM	GP FOR HOME	SHAIK ALI	KRISHNA
50.161	WA/716/2026 (WP/19317/2016) IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs RAGIDI VENKATESWARLU	GP FOR HOME	K SRINIVAS	GUNTUR
50.162	WA/718/2026 (WP/37060/2017) IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs KAVATI ALIAS T VALLAGI VANESH	GP FOR HOME	MAGANTI SAI KRISHNA	PRAKASAM
50.163	WA/723/2026 (WP/17439/2021) IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs BOYA SHIVA KUMAR	GP FOR HOME	B S VENKATA RAMESH	KURNOOL
50.164	WA/724/2026 (WP/8065/2021) IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs YARRA NANAJI	GP FOR HOME	T V JAGGI REDDY	EAST GODAVARI
50.165	WA/726/2026 (WP/11008/2021) IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs MUSANI VENKATESWARLU AT UPPANI MUSANI VENKATESWARLU	GP FOR HOME	V NITESH	KURNOOL
50.166	WA/727/2026 (WP/8516/2021) IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs SINKA RAMARAO	GP FOR HOME	SRINIVASA RAO NARRA	SRIKAKULAM
50.167	WA/733/2026 (WP/26487/2021) IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs TADIPENENI PRASAD	GP FOR HOME	NANDA KISHORE KONDURI	KRISHNA
50.168	WA/735/2026 (WP/11007/2021) IA 2/2026 Suspension Petition	THE STATE OF AP Vs V MURALI MOHAN REDDY AT VANGALA MURALIDHAR REDDY	GP FOR HOME	V NITESH	KURNOOL
50.169	WA/736/2026 (WP/6281/2022) IA 2/2026 Suspension Petition	THE STATION HOUSE OFFICER Vs A RAJENDRA PRASAD	GP FOR HOME	SRINIVASA RAO PAPPU	PRAKASAM
50.170	WA/738/2026 (WP/16844/2021) IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs VUYYURU PHANEENDRA REDDY	GP FOR HOME	KARUMANCHI INDRANEEL BABU	GUNTUR
50.171	WA/740/2026 (WP/3647/2022) IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs ERUKALA SAI RAM	GP FOR HOME	N CHANDRA SEKHAR REDDY	ANANTAPUR
50.172	WA/744/2026 (WP/5548/2014) IA 2/2026 Suspension Petition	THE GOVERNMENT OF ANDHRA PRADESH Vs R GOPINATH RAO	GP FOR HOME	G SRAVAN KUMAR	KURNOOL
50.173	WA/745/2026 (WP/27042/2021) IA 2/2026 Suspension Petition	THE STATE OF AP Vs MOHAMMAD ABDUL GANI	GP FOR HOME	MANGENA SREE RAMA RAO	GUNTUR

50.174	WA/746/2026 (WP/11464/2016) IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs MATTIGUNTA BABU KONDALA RAO	GP FOR HOME	K SRIDHAR RAO	PRAKASAM
50.175	WA/749/2026 (WP/4993/2016)	THE STATE OF ANDHRA PRADESH Vs U VENKATESWARLU	GP FOR HOME	GANGISETTY RAJESWARA RAO	KURNOOL
50.176	WA/752/2026 (WP/11844/2021) IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs PAMU KISHORE KUMAR AT PAMULA KISHORE	GP FOR HOME	SRINIVAS AMBATI	SRIKAKULAM
50.177	WA/756/2026 (WP/11694/2014) IA 2/2026 Suspension Petition	THE GOVERNMENT OF A P HOME Vs ANGAJALA VEERENDRA	GP FOR HOME	BANDI SRIHARI	ANANTAPUR
50.178	WA/758/2026 (WP/7652/2022) IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs M MALLIKARJUNA	GP FOR HOME	N CHANDRA SEKHAR REDDY	ANANTAPUR
50.179	WA/759/2026 IA 2/2026 Suspension Petition	STATE OF ANDHRA PRADESH Vs NAGANANDI RAMAKRISHNA AT PICHIGUNTLA RAMAKRISHNA	GP FOR HOME	PENDRA KISHORE	KURNOOL
50.180	WA/760/2026 (WP/22029/2022) IA 2/2026 Suspension Petition	THE STATION HOUSE OFFICER Vs RAYITHI CHANDRA SEKHAR	GP FOR HOME	M. SAPTHAGIRI	SRIKAKULAM
50.181	WA/761/2026 (WP/6300/2012) IA 2/2026 Suspension Petition	THE STATE OF AP Vs G MADHUSEKHAR	GP FOR HOME	N ASWARTHA NARAYANA	KURNOOL
50.182	WA/763/2026 (WP/8911/2022) IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs CHERUKURI SUDHAKAR RAJU	GP FOR HOME	V VINOD K REDDY	VISAKHAPATNAM
50.183	WA/766/2026 (WP/4222/2021) IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs SHAIK JHONY @ AT NAGOOR	GP FOR HOME	NIMMAGADDA SATYANARAYANA	GUNTUR
50.184	WA/767/2026 (WP/4990/2016)	THE STATE OF AP Vs A MEENA	GP FOR HOME	NAGA PRAVEEN VANKAYALAPATI	GUNTUR
50.185	WA/771/2026 (WP/11442/2022) IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs KHAJI MAHAMMAD JEELAM BASHA	GP FOR HOME	ATCHUTANANDA DONDETI	VISAKHAPATNAM
50.186	WA/774/2026 (WP/23148/2016) IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs DARLA SRIKANTH	GP FOR HOME	K ANANDA RAO	SPS NELLORE
50.187	WA/776/2026 (WP/21626/2022) IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs N ANKINEEDU CHOWDARY	GP FOR HOME	SYED KHADER MASTAN	GUNTUR

50.188	WA/778/2026 (WP/7417/2021) IA 2/2026 Suspension Petition	THE STATE OF AP Vs SANGANI BABU RAO	GP FOR HOME	BOKKA SATYANARAYANA KAMLA	EAST GODAVARI
50.189	WA/783/2026 (WP/30427/2016) IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs PARVATHAM PRASAD REDDY	GP FOR HOME	SHAIK RAFI	PRAKASAM
50.190	WA/785/2026 (WP/11167/2022) IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs ALISHAR SHAIK MASOOM BABA	GP FOR HOME	ATCHUTANANDA DONDETI	ANANTAPUR
50.191	WA/786/2026 (WP/11171/2022) IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs KATIKA BABJI RAO AT BABJI	GP FOR HOME	ATCHUTANANDA DONDETI	ANANTAPUR
50.192	WA/787/2026 (WP/12035/2016) IA 2/2026 Suspension Petition	STATE OF ANDHRA PRADESH Vs CHALLA MARIYA DASU	GP FOR HOME	B SESIBUSHAN RAO	GUNTUR
50.193	WA/788/2026 (WP/1166/2014) IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs VINTHA SIVA PRASADA REDDY AT SIVA REDDY AT SIVA	GP FOR HOME	A SYAM SUNDAR REDDY	KRISHNA
50.194	WA/790/2026 (WP/31830/2018) IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs D SHANIVARAMAPPA	GP FOR HOME	P NARAHARI BABU	ANANTAPUR
50.195	WA/791/2026 (WP/6753/2022) IA 2/2026 Suspension Petition	THE STATION HOUSE OFFICER Vs K SRINIVASA RAO AT VASU	GP FOR HOME	THOTA RAMAKOTESWARA RAO	PRAKASAM
50.196	WA/793/2026 (WP/40692/2014) IA 2/2026 Suspension Petition	THE GOVERNMENT OF A P Vs VADDE YERRITHATHA	GP FOR HOME	M KARIBASAIAH	ANANTAPUR
50.197	WA/796/2026 (WP/18172/2021) IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs BOYA TIRUMALESU	GP FOR HOME	J U M V PRASAD	KURNOOL
50.198	WA/797/2026 (WP/19568/2019) IA 2/2026 Suspension Petition	THE STATE OF AP Vs DOOPANA SURYANARAYANA REDDY	GP FOR HOME	KUNUKU RAJA SEKHAR	SRIKAKULAM
50.199	WA/799/2026 (WP/21664/2016) IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs CHINTALA VENKATA PADMA CHANDRA MOHANA RAO AT CHANCU	GP FOR HOME	D RAMAKRISHNA	EAST GODAVARI
50.200	WA/800/2026 (WP/4537/2021) IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs SIRIVALA SHIVA SHANKAR	GP FOR HOME	N CHANDRA SEKHAR REDDY	ANANTAPUR
50.201	WA/801/2026 (WP/3588/2022) IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs BATTINENI ANJAIAH	GP FOR HOME	B V ANJANEYULU	PRAKASAM

50.202	WA/802/2026 (WP/20960/2016) IA 2/2026 Suspension Petition	THE SUPERINTENDENT OF POLICE Vs P SRINIVASA REDDY	GP FOR HOME	B CHINNAPA REDDY	GUNTUR
50.203	WA/803/2026 (WP/9202/2022) IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs YERRAMASU RAMA KOTESWARA RAO	GP FOR HOME	RAJA REDDY KONETI	GUNTUR
50.204	WA/804/2026 (WP/6927/2021) IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs GANTYADA GOVINDARAJU	GP FOR HOME	D KRISHNA MURTHY	VISAKHAPATNAM
50.205	WA/806/2026 (WP/37795/2014) IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs SHAIK FAZUL	GP FOR HOME	N NARASIMHA RAO	SPS NELLORE
50.206	WA/808/2026 (WP/11170/2022) IA 2/2026 Suspension Petition	THE STATE OF A P Vs SYED MAHABOOB BASHA	GP FOR HOME	ATCHUTANANDA DONDETI	ANANTAPUR
50.207	WA/811/2026 (WP/28957/2016) IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs T DAMODARAM AT DAMN	GP FOR HOME	D PURNACHANDRA REDDY	CHITTOOR
50.208	WA/812/2026 (WP/20455/2021) IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs KARRI SOMA POCHESWARA RAO	GP FOR HOME	K NARSI REDDY	EAST GODAVARI
50.209	WA/819/2026 (WP/956/2019) IA 2/2026 Suspension Petition	THE STATE OF AP Vs M G RAVINDRA	GP FOR HOME	A SYAM SUNDAR REDDY	KURNOOL
50.210	WA/820/2026 (WP/18187/2021) IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs BOYA RAMANJANEYULU	GP FOR HOME	J U M V PRASAD	KURNOOL
50.211	WA/824/2026 (WP/607/2019) IA 2/2026 Suspension Petition	THE STATE OF AP Vs UPPULA NARENDRA BABU	GP FOR HOME	N SRIHARI	GUNTUR
50.212	WA/833/2026 (WP/3169/2021) IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs PADALA ABHI RAM	GP FOR HOME	P R K AMERANDRA KUMAR	EAST GODAVARI
50.213	WA/854/2026 (WP/29372/2021) IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs KATABATHINA PENCHALAIAH	GP FOR HOME	SIVAPRASAD REDDY VENATI	SPS NELLORE
50.214	WA/855/2026 (WP/560/2020) IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs GORLE SEKHAR	GP FOR HOME	BATHULA RAJ KIRAN	VISAKHAPATNAM
50.215	WA/856/2026 (WP/29107/2016) IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs M VENKATNATH	GP FOR HOME	P S P SURESH KUMAR	KRISHNA
50.216	WA/865/2026 (WP/22115/2026) IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs MOHD SAIF ALI KHAN	GP FOR HOME	SRINIVASULU P	ANANTAPUR

50.217	WA/875/2026 (WP/1802/2022) IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs VADLAGUNTA THULASI RAM	GP FOR HOME	SIVAPRASAD REDDY VENATI	ANANTAPUR
50.218	WA/876/2026 (WP/993/2022) IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs PUTSA JOGA RAO	GP FOR HOME	VENKATA REDDY CHITTEM	SRIKAKULAM
50.219	WA/886/2026 (WP/3182/2018) IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs SORU SAMBAIAH	GP FOR HOME	ANGURU MANOHAR	VIZIANAGARAM
50.220	WA/914/2026 (WP/23991/2016) IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs KM CHAKRAVARTHI	GP FOR HOME	S A V RATNAM	VISAKHAPATNAM
50.221	WA/926/2026 (WP/12676/2013) IA 2/2026 Suspension Petition	THE COMMISSIONER OF POLICE Vs CHINTAKAYALA MUTYALU	GP FOR HOME	T V SRI DEVI	VISAKHAPATNAM
50.222	WA/936/2026 (WP/32013/2018) IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs PALLA BALA MADDILETY BALU	GP FOR HOME		KURNOOL
50.223	WA/943/2026 (WP/46749/2016) IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs CHENAMALA SRIDHAR AT SREENU	GP FOR HOME	N RAVI PRASAD	PRAKASAM
50.224	WA/970/2026 (WP/11468/2017) IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs KORADA RAJABABU	GP FOR HOME	P B VIJAY KUMAR	VISAKHAPATNAM
50.225	WA/1103/2026 (WP/20951/2022) IA 1/2026 Condone Delay Petition IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs GOLLA PATHIKONDA URUKUNDA	GP FOR HOME	MARELLA RADHA	KURNOOL
50.226	WA/1104/2026 (WP/6789/2018) IA 1/2026 Condone Delay Petition IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs NARRA REDISEKHAR NAIDU	GP FOR HOME	D PURNACHANDRA REDDY	CHITTOOR
50.227	WA/1110/2026 (WP/12911/2021) IA 1/2026 Condone Delay Petition IA 2/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs GUVVALA RAMESH REDDY @ CHITTI	GP FOR HOME	SRI D.KODANDA RAMI REDDY	CHITTOOR
51	WA/28/2026 (WP/34623/2025) IA 3/2026 Direction Petition	D VENKATESWARAMMA Vs THE STATE OF ANDHRA PRADESH	VIVEKANANDA VIRUPAKSHA	GP FOR PANCHAYAT RAJ RURAL DEV Mattegunta.Sudhir Standing Counsel For Z.P.Ps M.P.Ps Gram Panchayats VARUN BYREDDY GP FOR REVENUE	KURNOOL
52	WP/2421/2026 IA 1/2026 Stay Petition	R ESWARAMURTHI Vs THE STATE OF ANDHRA PRADESH	R ESWARAMURTHI(PARTY IN PERSON)	GP FOR MINES AND GEOLOGY GP FOR REVENUE	CHITTOOR

FOR HEARING

53	WA/294/2013 (WP/7233/2004)	EXECUTIVE ENGINEER [R&B] TIRUPATHI & ANR Vs B SIVA PRASAD ONGOLE	GP FOR ROADS & BUILDINGS	K SITA RAM	CHITTOOR
54	WA/1764/2013 (WP/8148/2003) IA 1/2026 Amendment Petition	EO TTD CHITTOOR DISTRICT & ANOTHER Vs PARTNER M/S.SRIMANNARAYANA TRADING CO. CHITTOOR DISTRICT	C SRINIVASA BABA	PULIPATI RADHIKA	CHITTOOR

INTERLOCUTORY(REVIEW PETITIONS))

55	WP/6510/2000 IA 1/2025 Leave Petition IA 2/2025 L R Petition IA 3/2025 Condone Delay Petition IA 4/2025 Condone Delay in Rep IA 5/2025 Restoration Petition IA 6/2025 Dispense with Petition	K. SUDERSHAN RAO Vs IN THE COMPETENT AUTHORITY	K L N SWAMY JHANSI LAKSHMI	T NIRANJAN Deputy Solicitor General of India RAJESH KUMAR B	KRISHNA
56	WA/881/2025 IA 1/2026-Review Petition	G DEMUDAMMA Vs THE STATE OF ANDHRA PRADESH	MSVS SUDHA RANI	GP FOR ENDOWMENTS CHINTAPALLI SRINIVAS	VISAKHAPATNAM